				SCHEDULE		
			Format for statistics			
			Tormat for statistic	al data for the Month of Ju (See Rule 3)	ıly, 2020	
N	Name of the Court	No. of cases pending (on the 1" day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
1)	(2)	(3)	(4)	(5)	(6)	
1	Judge, Commercial Court no 1, Jaipur	1163	324	1487	200	(7). N/A
						achood
						न्याबाद्यीश

Randomly Allocated case

Judge, Commercial Court No 1, Jaipur

Month July-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur		****		Nil	

न्या गाधीस गाणिवियक न्यायलय, कम-1 जयपुर

Case managemen hearing

Judge, Commercial Court No 1, Jaipur

Month July-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur				Nil		

न्या<mark>वाधीश</mark> वाणिज्यिक न्यायालय, क्रम-1 जमपुर Contested case list

Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-6

Contested Commercial Cases disposed during the month of July, 2020

SN	Court	District	Case No.	Petitioner v s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested Ser tled)	Date of execution of decree	Plate From Tream	Act Section
(13	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1			205/2020	G.N. Buildev Pvt. Ltd. vs. Sahitya Sadawart Samiti	Sh. Dilip Shivpuri Sh. Vipul Sharma	29-05-2020	Nil	08-07-2020	41	Contested	Nil	Nil	Sec. 9 Arb. Act
2	Judge.		215/2020	Girish Kumar Sharma vs. Mandir Shree Ragunath Ji Trust	Sh. Sushil Daga Sh. Bhuvnesh Sharma	06-07-2020	Nil	14-07-2020	9	Contested	Nil	Nil	Sec. 9 Arb. Act
3	Commercial Court no 1. Jaipur		31/2018	Kent RO System vs. M/s Sanjeevani Multi Services	Smt. Rajeshwari Sh. Ashwini Gupta	10-08-2018	Nil	18-07-2020	708	Contested	Nil	Nil	Trade Mark Hisab fahemi
4			92/2020	HDFC Bank Ltd. vs. G.S. Construction	Sh. Ravi Kumar Sh. Raman Kumar Sharma	22-01-2020	Nil	23-07-2020	184	Contested	Nil	Nil	Sec. 9 Arb. Act
5			220/2020 (212/20)	State of Raj. vs. Technofab Engineering Ltd.	Sh. Ashok Kumar Pareek Sh. S.S. Hora	17-03-2020	Nil	31-07-2020	136	Contested	Nil	Nil	Sec. 37(2) (b) Arb. Act



Summary of commercial cases

Judge, Commercial Court No 1, Jaipur

Month July-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1" day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur	Jaipur Metro-II	1163	324	200	1287

न्या**याधीश** वाणिज्यिक न्यायालय, क्रम-1 जवपुर

pre institution mediation

Judge, Commercial Court No 1, Jaipur

Month July-2020

[See rule 10 (2)]

List of cases received for Pre-Institution	Mediation and Settlement during the month
--	---

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 [™] day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)

न्याबाधीश

वाणिज्यिक न्यायलय, क्रम-1

जवपुर

Electronic process list

Judge, Commercial Court No 1, Jaipur

Month July-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur	Jaipur	Nil	Nil	Nil	Nil	Nil

न्याबाद्याश वाणिज्यिक न्यायालय, क्रम-1 जक्पुर e-court fees

Judge, Commercial Court No 1, Jaipur

Month July-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	. (8)
1	Judge.	Jaipur	250/2020	SBI vs. M/s Neeta Enterprises	Sh. Sudhershan	01-07-2020	01-07-2020
2	Commercial Court no 1,	Jaipur	-	ICICI Bank vs. Iqbal	Sh. Rakesh Ajmera		02-07-2020
3	Jaipur	Jaipur	-	ICICI Bank vs. Vishal Singh	Sh. Rakesh Ajmera	-	03-07-2020
4		Jaipur	-	ICICI Bank vs. Aasman Singh Shekhawat	Sh. Rakesh Ajmera	-	03-07-2020
5		Jaipur	-	SBI vs. M/s Chankit Creation	Sh. Umrao Singh	-	03-07-2020
.6		Jaipur	-	SBI vs. M/s Raj. Handicrafts	Sh. Umrao Singh		03-07-2020
7		Jaipur	-	IDBI vs. M/s Heerav Creation	Sh. Banshidhar	-	04-07-2020
8		Jaipur		IDBI vs. M/s HD 9 Beauty	Sh. Banshidhar	-	04-07-2020
9		Jaipur	235/2020	SBI vs. Mukesh Kumar	Sh. Sushil Pujari	06-07-2020	06-07-2020
10		Jaipur	238/2020	SBI vs. Pevirex Pharma	Sh. Sushil Pujari	06-07-2020	06-07-2020
11		Jaipur	236/2020	SBI vs. M/s Tara Mobile Centre	Sh. Sushil Pujari	06-07-2020	06-07-2020
12		Jaipur	237/2020	SBI vs. M/s Shrinath Car Decor	Sh. Sushil Pujari	06-07-2020	06-07-2020
13		Jaipur		M/s Laxmi India Fin. vs. Kailash	Sh. Anil Gupta	200	07-07-2020
14		Jaipur	-	M/s Laxmi India Fin. vs. Ratni Devi	Sh. Anil Gupta		07-07-2020
15		Jaipur		M/s Laxmi India Fin. vs. Deepika	Sh. Anil Gupta	-	07-07-2020
16		Jaipur	-	M/s Laxmi India Fin. vs. Kapil Raiger	Sh. Anil Gupta		07-07-2020
17		Jaipur	-	M/s Laxmi India Fin. vs. Gomti Devi	Sh. Anil Gupta	-	07-07-2020
18		Jaipur	-	M/s Laxmi India Fin. vs. Kamla	Sh. Anil Gupta	T	07-07-2020
19		Jaipur	3.	M/s Laxmi India Fin. vs. Harpreet	Sh. Anil Gupta		07-07-2020

न्याबावीश वाणिव्यक न्यायलय, क्रम-1 खबपुर,

	10000	Sec.		
· COI	unte	TEL	as	

20	Jaipu	r -	M/s Laxmi India Fin. vs. Nathuram	Sh. Anil Gupta		08-07-2020	
21	Jaipu	r -	M/s Laxmi India Fin. vs. Suwaram	Sh. Anil Gupta	-	08-07-2020	
22	Jaipur	r -	M/s Laxmi India Fin. vs. Vishnu Singh	Sh. Anil Gupta		08-07-2020	
23	Jaipur	r -	M/s Laxmi India Fin. vs. Girrajnath	Sh. Anil Gupta	-	08-07-2020	
24	Jaipur	r -	M/s Laxmi India Fin. vs. Kripa Devi	Sh. Anil Gupta		08-07-2020	
25	Jaipur	-	M/s Laxmi India Fin. vs. Ramkishore	Sh. Anil Gupta	-	08-07-2020	
26	Jaipur		M/s Laxmi India Fin. vs. Guddi	Sh. Anil Gupta	-	08-07-2020	
27	Jaipur	-	M/s Laxmi India Fin. vs. Ashok Kumar	Sh. Anil Gupta	-	08-07-2020	
28	Jaipur	261/2020	SBI vs. Nisthas D Mobile	Sh. Sushil Pujari	08-07-2020	08-07-2020	
29	Jaipur	262/2020	SBI vs. Varsha Footwear	Sh. Sushil Pujari	08-07-2020	08-07-2020	
30	Jaipur	-	PNB vs. M/s Yash Enterprises	Sh. Pradeep Purohit	-	09-07-2020	
31	Jaipur	-	PNB vs. M/s Parwati Garments	Sh. Pradeep Purohit		09-07-2020	
32	Jaipur	-	PNB vs. M/s D.N. Motors	Sh. Pradeep Purohit	- 11	09-07-2020	
33	Jaipur	-	SBI vs. M/s Jiya Noble	Sh. Himanshu	-	09-07-2020	
34	Jaipur	1.2	DCB Bank vs. Shubhash	Sh. Avinash Kumbhaj	-	09-07-2020	
35	Jaipur	-	M/s Laxmi India Fin. vs. Sugna Devi	Sh. Anil Gupta		09-07-2020	
36	Jaipur	100	M/s Laxmi India Fin. vs. Indubala	Sh. Anil Gupta	-	09-07-2020	
37	Jaipur	-	M/s Laxmi India Fin. vs. Norti Devi	Sh. Anil Gupta		09-07-2020	
38	Jaipur	-	M/s Laxmi India Fin. vs. Ramkishore	Sh. Anil Gupta	20	09-07-2020	
39	Jaipur	-	M/s Laxmi India Fin. vs. Gopal	Sh. Anil Gupta		09-07-2020	
10	Jaipur	-	M/s Laxmi India Fin. vs. Geeta Devi	Sh. Anil Gupta	-	09-07-2020	
11	Jaipur	-	M/s Laxmi India Fin. vs. Santosh Devi	Sh. Anil Gupta	-	09-07-2020	
2	Jaipur		M/s Laxmi India Fin. vs. Udai Singh	Sh. Anil Gupta		09-07-2020	
3	Jaipur		SBI vs. Krishna Jewellers	Sh. Sushil Pujari	_	10-07-2020	
4	Jaipur	72	SBI vs. Shree Radhe Home & Car Decor	Sh. Ravindra Pareek	2	18-07-2020	
5	Jaipur	234/2020	SBI vs. M/s Gomti Traders	Sh. Vikas	20-07-2020	20-07-2020	
6	Jaipur	232/2020	SBI vs. Narsingh Trading Company	Sh. Vikas	20-07-2020	20-07-2020	
7	Jaipur	899/2020	M/s Laxmi India Fin. vs. Smt. Gulab	Sh. Kuldeep Singh	22-07-2020	22-07-2020	

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 षकपुर

ITT		

			C COUNTICES			
48	Jaipur	898/2020	M/s Laxmi India Fin. vs. Syojiram	Sh. Kuldeep Singh	22-07-2020	22-07-2020
49	Jaipur	897/2020	M/s Laxmi India Fin. vs. Ganesh Sharma	Sh. Kuldeep Singh	22-07-2020	22-07-2020
50	Jaipur	896/2020	M/s Laxmi India Fin. vs. Smt. Sheela Devi	Sh. Kuldeep Singh	22-07-2020	22-07-2020
51	Jaipur	895/2020	M/s Laxmi India Fin. vs. Smt. Lali Devi	Sh. Kuldeep Singh	22-07-2020	22-07-2020
52	Jaipur	894/2020	M/s Laxmi India Fin. vs. Bhanwari Devi	Sh. Kuldeep Singh	22-07-2020	22-07-2020
53	Jaipur	893/2020	M/s Laxmi India Fin. vs. Prem Devi Yadav	Sh. Kuldeep Singh	22-07-2020	22-07-2020
54	Jaipur	245/2020	BOB vs. Saurabh Sharma	Sh. Rakesh Choudhary	23-07-2020	23-07-2020
55	Jaipur	246/2020	Allahabad Bank vs. Khandelwal Jewellers	Sh. Rakesh Choudhary	23-07-2020	23-07-2020
56	Jaipur	244/2020	BOB vs. M/s Balaji Creation	Sh. Rakesh Choudhary	23-07-2020	23-07-2020
57	Jaipur	243/2020	BOB vs. Malpani Impex	Sh. Rakesh Choudhary	23-07-2020	23-07-2020
58	Jaipur	242/2020	BOB vs. Divya Aluminium	Sh. Rakesh Choudhary	23-07-2020	23-07-2020
59	Jaipur	241/2020	BOB vs. M/s Rena Export	Sh. Rakesh Choudhary	23-07-2020	23-07-2020
60	Jaipur	240/2020	SBI vs. M/s S.K. Textiles	Sh. Rakesh Choudhary	23-07-2020	23-07-2020
61	Jaipur	239/2020	Balveer Kumar vs. Shrishell Rana	Sh. Prahlad Singh	23-07-2020	23-07-2020
62	Jaipur	923/2020	M/s Laxmi India Fin. vs. Roshanlal	Sh. Anil Gupta	23-07-2020	23-07-2020
63	Jaipur	924/2020	M/s Laxmi India Fin. vs. Sarika Sharma	Sh. Anil Gupta	23-07-2020	23-07-2020
64	Jaipur	925/2020	M/s Laxmi India Fin. vs. Kaluram Kumawat	Sh. Anil Gupta	23-07-2020	23-07-2020
65	Jaipur	926/2020	M/s Laxmi India Fin. vs. Mukesh Meena	Sh. Anil Gupta	23-07-2020	23-07-2020
66	Jaipur	927/2020	M/s Laxmi India Fin. vs. Vikas Kumar	Sh. Anil Gupta	23-07-2020	23-07-2020
67	Jaipur	928/2020	M/s Laxmi India Fin. vs. Ajay Kumar	Sh. Anil Gupta	23-07-2020	23-07-2020
68	Jaipur	249/2020	BOB vs. M/s Jeans Point	Sh. Sanjog Gupta	24-07-2020	24-07-2020
69	Jaipur	254/2020	BOB vs. Lavish Trading Company	Sh. Sanjog Gupta	30-07-2020	30-07-2020
70	Jaipur	255/2020	Chitrakatha Hotel vs. Hilton India	Sh. Prakhar Gupta	30-07-2020	30-07-2020

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जवपुर In the Court of Commercial Court No. 1, Jaipur
Consolidated Statment Showing Civil & Criminal Cases In Jaipur Metropolitian Judgeship as on 31.07.2020

SR	Name Of Court				Civil	il Cases Criminal Cases					Grand									
		Upto 1 year			year and less than	year and less than		year and less than	than 25 year old	Total Civil Cases (a)	Upto 1 year			less than	less than	year and	More than 20 year and less than 25 year	year old	Total Civil C Cases (b) C	Total Civil
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1	CC-1. Jaipur Metro II. Jaipur	703	262	273	46	2	1	0	0	1287	0	0	0	0	0	0	0	0	0	1287
	Total									1287	0	0	0	0	0	0	0	0	0	1287

न्यायाचील वाणिज्यिक न्यायालय, क्रम-1 जयपुर

Med Form-6(1)

List Sr.	of cases received	1	tion Mediation a	and Cattlamon	. 1	
Sr.	Name of			mu Settiemen	it during the r	nonth
	The state of the s		of applications			Total number of
No.	Centre [For example, DLSA or Main Mediation Centre Mumbai]	pending on	received during the month	duringthe	cases during the month	applications pending at the end of the month
	-1 -2	-3	-4	-5	-6	-

Page 1



S-2 Form-7

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month July 2020

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court		Total number of cases pending on the 1st day of the month	cases instituted	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	_2	-3	-4	-5	-6	-7
-1	0.0.2	Jaipur Metro II,	557	60	0	617
1	C.C. 2,	Jaipur Metro 11,				

Page 1

			(Court Nan	ie Comm	ercial Cou	urt 2, Jaip	ur Metro	II, Jaipı	ır			
						Month J							
				Contest	ed comme	For ercial cases		during the	e month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Relief was sought and Pre- Institution Mediation did not take place (Yes/	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	execution of decree from date of decision	
-1	-2	-3	-4	-5	-6	-7	No) -8	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

S-2 Form-5

		Court Name (th July, 202		-,	
				Form 5			
	List of ca	ses in which (Case Manag	gement Hearir	ng was held	during the mo	
Sr. No.	Court	1	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil

S-2 Form-4

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month July, 2020

	List of tota	l no. of cases ra	Form 4 andomly al	located durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Coun (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil

Page 1

S-2 Form-3

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month July, 2020

Form 3 List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court -2	District	Case No.	Petitioner Name Vs. Respondent Name -5	Advocate	Date of Registration -7	Date of Electronic Service of Process -8
-1	C.C. 2	Jaipur Metro II, Jaipur		Nil	Nil	Nil	Nil

S-2 Form-2

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month July, 2020

Form 2 List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

S-2 Form-1

		C0	urt Name C	Commercial	ourt 2, Jaipt July, 2020		уагрит		
			List	Fo of cases e-file	rm 1 d during the	month			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	C.C.2	Jaipur Metro II, Jaipur				Nil			

S-1 Form-1

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month July, 2020

Format for Statistical data

			[5	See Rule 3(1)]		1
S.No.	Name of Court	No. of cases (on the 1st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	557	60	617	0	N/A

				Statical Data F	ormat	
				SCHEDULE		
			Format for statistica	I data for the Month of Ju	ıly, 2020	
SN	Name of the	No. of cases pending	No EV	(See Rule 3)		
(1)	Court (2)	(on the 1st day of Month)	(during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
	Commercial)	(4)	(5)	(6)	(7)
1	Court no 3, Jaipur Metro-II	ipur 481	63	538	6	N/A
						13771

e court fees

Commercial Court No 3, Jaipur Metro-II

Month July-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s	Advocate	Date of	Date of a Payment of
(1)	(2)	(1)	(4)	Respondent (5)	(6)	Registration (7)	Court Fees (8)
1	Commercial Court no 3, Jaipur Metro II	Nil	Nil	Nil	Nil	Nil	Nil

Judge Germercial Court No. 3 Jaipur

Electronic process list

Commercial Court No 3, Jaipur Metro-II

Month July-2020

Form-3

	List o	f cases ir	which Ele	ctronic Service of	Process has tal	ken place during the	e month
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of
(1)	(2)	(3)	(4)	(5)	(6)	(7)	Court Fees
1	Commercial Court no 3, Jaipur Metro-	Nil	Nil	Nil	Nil	Nil	Nil

Randomly Allocated case

Commercial Court No 3, Jaipur Metro-II

Month July-2020

Form-4

1	Commercial Court no3, Jaipur Metro-				Nil	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
	List of to	otal no. c	of cases ran	domly all	ocated duri	ng the month

Judge Commercial Court No. 3 Case managemen hearing

Commercial Court No 3, Jaipur Metro-II

Month July-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN (1)	Court		Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Managemen Hearing
(1)	Commercial Court no 3, Jaipur Metro-	(3)	(4)	(5)	(6)	(7)	ricaring
1					Nil	(/)	(8)

Contested case list

Commercial Court No 3, Jaipur Metro-II Month July-2020

Form-6

		1	-	Contest	ed Comm	teroial C	Form-6						
						ierciai Cas	Form-6 es disposed during	g the mo	onth of Ju	lly, 2020			
(1)	Court	District	No	retuloner	Advocate	Date of	was sought and Pre- Institution Mediation did not take place		Days for	Nature of Disposal (Contested/	Date of execution		Act Section
	Commercial	(3)	(4)	(5)	(6)	(7)	Yes/No			Settled)	of decree	date of	•
1	Court no 3,	Jaipur	N.C.			- 0	(8)	(9)	(10)	(11)	(12)	decision	
	Jaipur Metro-II	Metro	Nil	Nil	Nil	Nil	Nil			1000	11.07	(13)	(14)
							IVII	Nil	Nil	Nil	Nil	Nil	Nil

Gonamercial Court No. 3 Jafpur

Summary of commercial cases

Commercial Court No 3, Jaipur Metro-II Month July-2020

SN	S	ummary o	of Commercia	m-7 l Cases during	the month	
(1)	(2)	District (3)	cases pending on the 1 st day of the month (4)	Total no. of cases instituted during the month	lotal number of	Total number of cases pending at the end of the month
	Commercial		(4)	(5)	(6)	(7)
1	Court no 3, Jaipur Metro- II	Jaipur Metro-II	481	63	6	538

State V1676)
Judge
Commercial Court No. 3 Jaipur

pre institution mediation

Commercial Court No 3, Jaipur Metro-II

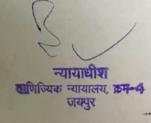
Month July-2020

[See rule 10 (2)]

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre	total no. of	Total no. of applications received during	Total no. of cases settled during the	Total no. of non-	Total no. of applications pending at the end of the month
	Mumbai]	month	the month	100-100 to 200 t	and mondi	
(1)	(2)	(3)	(4)	(5)	(6)	(7)

Statical Data Format

				SCHEDULE		
				l data for the Month of J	uly, 2020	
				(See Rule 3)		
SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 4, Jaipur	597	68	664	1	N/A



e-court fees

			Com	mercial Cour	t No 4, J	aipur	
				Month July	-2020		
				Form-	2		
	List	of cases i	in which e	-Payment of Cou	irt fees was	made during	the month
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4, Jaipur	Jaipur	105/19	Ankur Bansal v/s Paras Marketing	Vijay Kumar Mishra	29-8-2019	28-7-2020



Electronic process list

			Cor	mmercial Cou	irt No 4, Jai	pur	
				Month Ju	ly-2020		
				Forn	n-3		
	List o	f cases in	which Ele	ctronic Service of	Process has tal	ken place during the	month
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment o Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4,	_	Nil	Nil	Nil	Nil	Nil

न्यायाधीश वाफिड्यिक न्यायालय, क्रम-4 जयपुर Randomly Allocated case

Commercial Court No 4, Jaipur

Month July-2020

Form-4

	List of to	otal no. c	f cases ran	domly allo	ocated duri	ng the month
SN	Court	District	Court Name			Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 4, Jaipur				Ni	1

न्यायाधीरा वाणिज्यिक न्यायालय, क्रम-4 जक्शुर

Commercial Court No 4, Jaipur

Month July-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4, Jaipur				Nil		

ब्यायाधीस वाणिज्यिक न्यायालय, क्रम-वे जयपुर Contested case list

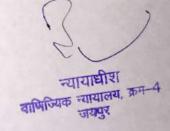
Commercial Court No 4, Jaipur

Month July-2020

Form-6

Contested Commercial Cases disposed during the month of July, 2020

SN	Court	District	Case No.	Petitioner	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for	Nature of Disposal (Contested/ Settled)	execution	decree trom	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 4, Jaipur	-	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



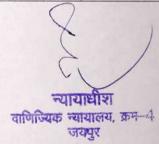
Summary of commercial cases

Commercial Court No 4, Jaipur

Month July-2020

Form-7

	Su	mmary c	of Commercial	Cases during	the month		
SN	Court	District	Total no. of cases pending on the 1st day of the month		Total number of cases disposed during the month	Total number of cases pending at the end of the month	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1	Commercial Court no 4, Jaipur	-	597	68	1	664	



Commercial Court No 4, Jaipur

Month July-2020

[See rule 10 (2)]

	List of cases re	eceived for Pi	re -Institution	Mediation an	d Settlement d	uring the month
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of	Total no. of applications received during the month	Total no. of cases settled	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil		(1)



Sheet1

		COMMER		PUR METRO, JODHPU	R	
			Month – JUI	LY 2020		
			Format for Statis			
S.No.	Name of Court	No. of cases (on the 1st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	4	7
1	COMMERCIAL COURT	1041	65	1106	0	Ø °

ज्यायाधीश वाणिज्यिक न्यायालय जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month JULY 2020

Form 1

0			CHARLED SE	List of cases e-filed during	the month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	11-01-2019 11-01-2019 28-10-2010 28-10-2010 01-08-2011 01-08-2011 02-06-2018 02-06-2018 02-06-2018 02-06-2018 15-03-2017 15-03-2017 09-08-2016 09-08-2016	
1	2	3	4	5	6	7	8	9	10
1	Commercial Court	Jodhpur	Ex537/20	Reliance commercial/Aadu ram	Dilip chouhan	9828036053		04-07-2020	04-7-2020
2		-	Ex 538/20	Choulamandalam / Black solid	Vijay Jani	8107114129	-	06-07-2020	06-07-2020
3		-	Ex539/20	Choulamandalam / Irfan	Piyush chouhan	9460624705	-	06-07-2020	06-07-2020
4	-	-	Ex 540/20	Choulamandalam / Premchand	Piyush chouhan	9460624705		06-07-2020	06-07-2020
5		-	Ex 541/20	Choulamandalam / Shyamlal	Piyush chouhan	9460624705	-	06-07-2020	06-07-2020
6		-	Ex542/20	Choulamandalam / Omprakash	Vijay Jani	8107114129	-	06-07-2020	06-07-2020
7		-	Ex543/20	Choulamandalam / Mangilal	Vijay Jani	8107114129	-	06-07-2020	06-07-2020
8		-	Ex544/20	Equitas Small finance/ Omprakash	Dilip chouhan	9828036053	-	06-07-2020	06-07-2020
9		-	Ex545/20	AU Small finance/ saddam mohari	Mahendra prajapat	9829563404	-	06-07-2020	06-07-2020
10			Ex546/20	AU Small finance/ Lekhram	Mahendra prajapat	9829563404	-	06-07-2020	06-07-2020
11		-	Ex547/20	Fultron India credit com/Anand singh	Dilip chouhan	9828036053	-	06-07-2020	06-07-2020
12		_	Ex548/20	HDFC Bank/Subhash	SS Jodha	9414405139	-	06-07-2020	06-07-2020
13		-	Ex549/20	Kotak mahinda/mMahipal	Dilip chouhan	9828036053	-	24-08-2013	24-08-2013
14	-	-	Ex550/20	Kotak mahindra/ Kamlesh vishnoi	Akhat verma	9680644555		06-07-2020	06-07-2020
15		-	Ex 551/20	Capital first ltd/Abhinav sharma	Dilip chouhan	9828036053		11-01-2019	11-01-2019
16			Ex 552/20	Indusind Bank/ Kailash bishnoi	Devendra mehlana	9351050101	-	28-10-2010	28-10-2010
17		-	Ex 553/20	Kotak mahindra/Radha devi	Dilip chouhan	9828036053		01-08-2013	01-08-2011
18		_	Ex554/20	Mahindra and mahindra/Narayan ram	ML Khatri	9414128327		02-06-201	8 02-06-2018
19		-	Ex555/20	Mahindra and mahindra/Swaroop singh	ML Khatri	9414128327	-	02-06-201	8 02-06-2018
20		-	Ex556/20	Shri ram transport/Ratna ram	samastdin mangaliya		-	15-03-201	7 15-03-2017
21		_	Ex557/20	Shri ram transport/Pappuram	samastdin mangaliya	-	-	09-08-201	6 09-08-2016
22			Ex 558/20	Choulamandalam / Tulchha ram	Vijay Jani	8107114129	-	29-07-201	9 29-07-2019

Sheet2

23			Ex559/20	Meghma Fincorp/Chain singh	Vijay Jani	8107114129	_	09-03-2017	09-03-2017
24		-	Ex 560/20	L&T Finance/Madan singh	Jagdish vishnoi	-	-	19-01-2018	19-01-2018
25			Ex 561/20	HDB Financial/Jaswant singh	Dilip chouhan	9828036053	-	20-01-2016	20-01-2016
26		S. S. Line	Ex562/20	HDFC Bank/ Ajaypal singh	Dhanesh saraswat	-	-	17-04-2012	17-04-2012
27		10.02	Ex 563/20	Shri ram transport/Sultan singh	Sanjay guptta	9414095401	-	17-01-2017	06-07-2020
28		The same	Ex 564/20	Meghma fincorp/Jawarilal	Sanjay guptta	9414095401	-	09-02-2015	17-01-2017
29		-	Ex 565/20	M/s Sundaram finance/Manish chawriya	Dilip chouhan	9828036053		10-12-2018	10-12-2018
30		-	Ex 566/20	HDFC Bank/ Vijay laxmi	Vijay Jani	8107114129		08-07-2020	08-07-2020
31		-	Ex 567/20	HDFC Bank/ Shiva balika sikshan sansthan	Vijay Jani	8107114129	-	08-07-2020	08-07-2020
32		-	Ex 568/20	HDFC Bank / Shiva sikhan sansthan	Vijay Jani	8107114129	-	08-07-2020	08-07-2020
33		-	Ex 569/20	Kotak mahindra / Chandra ram	Vijay Jani	8107114129	-	08-07-2020	08-07-2020
34		-	Ex 570/20	Indusind Bank / Bhawar lal	Dilip chouhan	9828036053	-	05-07-2019	05-07-2019
35	-	-	Ex 571/20	Indusind Bank / Naresh Bothra	Dilip chouhan	9828036053	**	05-07-2019	05-07-2019
36		-	Ex 572/20	Indusind Bank / Prakash	Dilip chouhan	9828036053		05-07-2019	05-07-2019
37		-	Ex 573/20	Indusind Bank / Sahi ram	Dilip chouhan	9828036053		06-07-2019	06-07-2019
38		-	Ex 574/20	Equitas Small Finance / Arjun ram	Dilip chouhan	9828036053		11-07-2019	11-07-2019
39		-	Ex 575/20	M/s Choulamandalam / Mukesh	Vijay Jani	8107114129		12-07-2019	12-07-2019
40		2002	Ex 576/20	M/s Choulamandalam / Yogendra singh	Vijay Jani	8107114129	-	24-09-2018	24-09-2018
41	_	-	Ex 577/20	Meghma ITL /Kana ram	Sanjay Kumar	-		10-01-2012	10-01-2012
42			Cmb 25/20	Ramesh Kumar / Bharat Kumar	OP Mehta	9784469717		8-07-2020	08-07-2020
43		-	Co 33/20	Ramesh Kumar / Bharat Kumar	OP Mehta	9784469717	-	8-07-2020	08-07-2020
44			Ex 578/20	Fultron India / Purushottam	RK Sharma	9024923765		12-09-2016	12-09-2016
45			Ex 579/20	HDFC Bank / Kewala ram	Dr. SS Jodha	9414405139	-	20-07-2018	20-07-2018
46	MINERAL POLICE		Ex 580/20	HDFC Bank / Ratna ram	Dr. SS Jodha	9414405139		02-09-2019	02-09-2019
47		-	Ex 581/20	Kotak Mahinda / Akhe singh	Dilip chouhan	9828036053		07-03-2019	07-03-2019
48			Ex582/20	Kotak Mahinda / Nanak ram Gurbani	Anil K Sharma	9414295841	-	05-07-201	7 05-07-2017
49		-	Ex 583/20	Mahindra and Mahindra/Bajrang Lal	Sanjay Gupta	9414095401	-	14-09-201	5 14-09-2015
50			Ex 584/20	Mahindra and Mahindra/ Amit Kumar	Virendra Acharya	9414140250		14-09-201	5 14-09-2015
51			Ex 585/20	Mahindra and Mahindra/ Pushpa Devi	Virendra Acharya	9414140250	-	15-01-201	6 15-01-2016
52			Ex 586/20	Mahindra and Mahindra/ Mangi Devi	Virendra Acharya	9414140250		14-09-201	5 14-09-2015

Sheet2

53			Ex 587/20	Mahindra and Mahindra/ Rameshwar lal	Virendra Acharya	9414140250		14-09-2015	14-09-2015
54			Ex 588/20	M/s Choulamandalam / Ramesh Kumar	Virendra Acharva	9414140250		14-09-2015	14-09-2015
5			Ex 589/20	Shri ram transport / Rameshwar lal	Suresh Gornani	9214414004		10-08-2016	10-08-2016
COLUMN TWO IS NOT THE OWNER.		SECTION AND PROPERTY.	Ex 590/20	Shri ram transport / Bhagwan das	Prashant mishra	9829680101	-	04-08-2016	04-08-2016
5	-	-	Ex 591/20	Shri ram transport / Shyam lal	Prashant mishra	9829680101	-	22-12-2017	22-12-2017
	-	-		Shri ram transport / Silyam lai Shri ram transport / Vishan singh	Prashant mishra	9829680101		07-08-2014	07-08-2014
	-	-	Ex 592/20		Prashant mishra	9829680101	- 3	04-08-2016	04-08-2016
		-	Ex 593/20	Shri ram transport / Kesha ram	Sunil Bhati	9414604974	_	01-09-2016	01-09-2016
		-	Ex 594/20	HDFC Bank / Kana Ram	Sanjay Ranga	9214414004		10-10-2017	10-10-2017
	-	-	Ex 595/20	L&T Finance/ Surendra singh	Vijay Jani	8107114129		16-07-2018	16-07-2018
	-	-	Ex 596/20	M/s India Infoline / Birma ram	Prahalad singh	9414295040		10-07-2020	10-07-2020
		-	Co 34/20	SBI / M/s Pik Fashion		9414295040		10-07-2020	10-07-2020
			Co 35/20	SBI / M/s kedar Jwellers	Prahalad singh	9414295040			10 07 2020
		-	Co36/20	SBi / M/s Ilisha fasion	Prahalad singh	9414293040		AGIN	याधाश
								10-07-2020 Tanton Sa	ाक न्यायात बोधपुर

	COMMI	ERCIAL COU	RT JODHPU	R METRO, JOD	HPUR		
		MO	NTH JULY 2	2020			
	List of cas	es in which e-Paym	Form 2 nent of Court fee	s was made during th	he month		
Sr.	Cont	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Cour Fees
No.	Court	3	4	5	6	7	8
1	Commercial court	Jodhpur			NIL		

क्षायाहरः । वाणिज्यिक न्यायालय हो जोधपुर

Sheet4

		COMME	RCIAL COUR	T JODHPUR METRO). JODHPUR		
			MON	NTH JULY 2020	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		
				FORM 3			
		V List of cases in	which Electronic Se	ervice of Process has taken p	olace during the mo	onth	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	Commercial Court	Jodhpur			NIL		

जिल्लायाधीश वाणिज्यिक न्यायालय क्रोधपुर

Sheet5

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - JULY 2020

	Form 4 List of total no. of cases randomly allocated during the month											
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)						
1	2	3	4	5	6	7						
1	Commercial Court	Jodhpur	Commercial court	-	-	-						

वाणिज्यिक न्यायालय माणिज्यिक न्यायालय

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - JULY 2020

Form 5 List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur	-				, -

वाणिज्यिक न्यायालय ही जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH JULY 2020

Form 6

				C	ontested con	mercial case	s disposed du	ring the mo	nth			Number of	Act Section
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	execution of decree	days for execution of decree from date of decision	
1	2	3	4	5	6	7	8	9 .	10	11	12	13	14
1	Commercial	Jodhpur	-	-				-	-	-	-		

ी नेवायाचीश वाणिज्यिक न्यायालय

Sheet8

		COMME	RCIAL COURT JODH	PUR METRO, JO	DHPUR	
			Month JUL	Y 2020		
			Form 7			
			Summary of Commercial Ca	ses during the month		
Sr. No.	Court	District		Total number of cases	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	1041	65	0	1106

विचायाधीश वाणिज्यिक न्यायालय हो जोधपुर

Sheet9

		COMMERCIA	L COURT JODHPUR	METRO, JODHI	PUR	
			MONTH JULY 20	20		
		List of cases received	for Pre-Institution Mediation a	nd Settlement during th	he month	
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications	Total number of casessettled duringthe month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	7
1		-			Control of the Contro	

विद्यादाधीश वाणिज्यिक न्यायालय क जोधपुर

Court Name COMMERCIAL COURT KOTA Month JULY/2020

Form 1
List of cases e-filed during the month

			List of cases	e-mea auring	the month			Data of	Date of e-
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name		Advocate Mobile Number	Advocate E- mail Id	Date of Registration	
1	1	_3	-4	-5	-6	-7	-8	-9	-10
-1	-2	-3						> ****	NIII
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिचिक न्यायालय

Court Name COMMERCIAL COURT KOTA

Month JULY/2020

Form 2

e-Payment of Court fees was made during the month

	List of cases i	in which e-r	ayment of C	Petitioner Name Vs	made dara		Date of e- payment of
Sr. No.	Court	District	Case No.	Respondent Name	Advocate	Registration	
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL
2							

वाणिष्यिक न्यायालय

Court Name COMMERCIAL COURT KOTA Month JULY/2020

Form 3List of cases in which Electronic Service of Process has taken place during the month

COOK IN STATE	Sr. No1	Court -2 COMMERCIAL COURT KOTA	District -3 KOTA	Case No4 NIL	Petitioner Name Vs. Respondent Name -5	Advocate -6 NIL	Date of Registration -7 NIL	Date of Electronic Service of Process -8 NIL
---------------	---------	--------------------------------	------------------------	--------------	--	-----------------------	--------------------------------------	--

नगयाधीरा नगयाधीरा नगित्यिक नगयालय

Court Name COMMERCIAL COURT KOTA Month JULY/2020

	List of total n	o. of cases r	Form 4 andomly all	ocated durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL
2	77.5		,			

ज्यायाधीश ज्यायाधीश अभिक्रिक न्यायालय

Court Name COMMERCIAL COURT KOTA MonthJULY/2020

	List of cases in	n which Case	Fori Managemen	m 5 nt Hearing w	as held duri	ng the month	Date of case
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Registration	management Hearing
1	-2	-3	-4	-5	5 -1	6 -	
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL
2							1

न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज.)

Court Name COMMERCIAL COURT KOTA Month JULY/2020

Form 6

Court		District	Case	Na Re	itioner me Vs espondent ame	Advocate	Date of Registration	Whether	Date of Decision	Days fo disposa	I Dis	posal	execution of	days for execution of decree from date of decision	Act Section
1								(103/310			-10		-11	-12	-13
-1		-2	-3	-4		-5	-6	-7	-8				>111	NIL	NIL
1	COMMERCIA COURT KOT		ATO	NIL	NIL	NII	L NI	L NI	LN	IL	NIL	NIL	NII.		

न्यायाधीशं वाणिज्यिक न्यायाल कोटा (राज.)

Court Name COMMERCIAL COURT KOTA Month JULY 2020

Form 7

Summary of Commercial Cases during the month

Count	District	Total	Tota	i Tr	otal	Total	- Control
Court	District	· Was recommend	1			number of	-
. \	\	case			cases	cases	
		1	\	1	disposed	pending at	i
	\	/1			during the	the end of	
	\		the month	_	month	the month	n
11-	-2	-3	-4		5	-6	
1 1 V	MMERCIAL OURT KOTA	kOTA	979	19	2	996	
2							

न्याचाधीश

कोटा (राज.)

Page 1

Court Name COMMERCIAL COURT KOTA Month JULY/2020

No.	Centre [For example, DLSA or Main Mediation Centre Mumbai]	number of applications	number of applications received during the	Total	Total number of non-starter cases during	Total minute of minute of
-1	-/	2 -	3	.4	.5	6 -7
1	COMMERCIAL COUR' KOTA	NIL	NIL	NIL	NIL	NIL
	2					

Page 1

नायाधारा नायाधारा नोपाधारा नोपाधिक नायास्य

FOTO: 1- FE

Court Name COMMERCIAL COURT KOTA Month JULY/2020

Format for Statistical data

		See	: Kule 3(1)]				
S.No.	Name of Court	No. of cases (on the 1st day of month of)	cases instituted	pending in the court (on the last day	(during the month as per	to decide the case	The same of the sa
1	2	3	4	5	6	(7) N/A	The second second second
1	COMMERCIAL COURT KOTA	979	19	996	2	NA	-

न्यायाधीश वाणिज्यिक न्यायालय कांवा (जन.)

Statical Data Format

COMMERCIAL COURT, UDAIPUR (RAJ.) SCHEDULE

Format for statistical data for the Month of July, 2020

(See Rule 3)

			V-			
SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)		Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	749	53	802	12	Approximately 413 Days

Commercial Court,

Udaipur

e-court fees

Commercial Court, Udaipur

Month July-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Nil	Nil	Nil	Nil	Nil	Nil

Commercial Court,

Udaipur

Electronic process list

			Comme	ercial Court, Udaip	ur						
				Month July-2020							
				Form-3							
	Lis	List of cases in which Electronic Service of Process has taken place during the month									
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1	Commercial Court, Udaipur	Udaipur	18/2019 Civil Misc.Non Connected (38)	Hindustan Zinc Ltd. Vs M/s Industrial Gases Ltd.	Harshvardhan Jain	13.05.2019	¥				
2	Commercial Court, Udaipur	Udaipur	8/2020 Civil Misc.Non Connected (38)	Genon Inkarle and Company Ltd. Vs.Rajasthan State Etc.	Neetu Chouhan	02.07.2020	-				

Judge Commercial Court, Udaipur

Randomly Allocated case

Commercial Court, Udaipur

Month July-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	2	8	-

Judge Commercial Court Udaipur

Case managemen hearing

Commercial Court, Udaipur

Month July-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
$_{-}$ (1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaiput	Udaipur	Civil Suit 63/2019	M/s Vinayak Audio Vs M/s Dev Electronics	Praveen Khandelwal, Rajesh Jajoriya	21.08.2019	21.07.2020

Judge Commercial Court, Udaipur

Contested case list

Commercial Court Udaipur

Month July-2020 Form-6

Contested Commercial Cases disposed during the month of July, 2020

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SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Sett led)	Date of executio n of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
			Civil Suit										
1	Commercial Court, Udaipur	Udaipur	114/2018 Civil Suit CIS NO.124/2018	M/S SURAJ PORWAL HOSPITAL VS. RAJASTHAN STATE AND OTHER	PANKAJ BOHRA, P.P.	25.04.2011		17.07.2020	3371 Days	CONTESTED			CPC O.7
2	Commercial Court, Udaipur	Udaipur	83/2018 CIS NO. 36/2018 Civil Suit	RAJ MINERAL CRUSHING PLANT VS. GOUTTAM LAL CHOUDHARY	SUSHIL KOTHARI, RISHABH JAIN	27.02.2018		29.07.2020	883 Days	CONTESTED			CPC O.7
3	Commercial Court, Udaipur	Udaipur	134/2018 Civil Suit CIS No. 6/2018	RAJASTHAN STATE ROAD DEVELOPMENT VS.VERTEX SULZ PVT. LTD.	PAWAN KUMAR SINGAL, HANUMAN PRASHAD SHARMA	27.09.2016		31.07.2020	1403 Days	CONTESTED			CPC O.7
4	Commercial Court, Udaipur	Udaipur	2/2019 CM41 CIS NO. 2/2019	OPENDRA SINGH RAJPUT VS. HINDUSTHAN PETROLIUM CO.LTD.	MAHENDRA MEHTA, S.S.SHARMA	22.02.2016		30.07.2020	1620 Days	CONTESTED			CPC
5	Commercial Court, Udaipur	Udaipur	7/2020 CM38 CIS NO. 7/2020	NALWAYA CONSTRUCTION VS. HINDUSTAN ZINC	AMAR SINGH SISODIYA	29.06.2020		06.07.2020	7 DAYS	CONTESTED			U/S 9 ARBITRATIO N ACT



Contested case list

6	Commercial Court, Udaipur	Udaipur	5/2020 CM38 CIS NO. 5/2020	SURAJ PORWAL VS. STATE	PANKAJ BOHRA, P.P.	28.02,2020	17.07.2020	140 DAYS	CONTESTED	U/S 34 ARBITRATIO N ACT
7	Commercial Court, Udaipur	Udaipur	6/2019 CM38 CIS NO. 6/2019	OPENDRA SINGH RAJPUT VS. HINDUSTHAN PETROLIUM CO.LTD.	MAHENDRA MEHTA, S.S.SHARMA	09.12.2015	30.07.2020	1695 DAYS	CONTESTED	U/S 9 ARBITRATIO N ACT
8	Commercial Court, Udaipur	Udaipur	7/2019 CM38 CIS NO. 7/2019	HINDUSTHAN PETROLIUM CO.LTD. VS. OPENDRA SINGH RAJPUT	S.S.SHARMA, MAHENDRA MEHTA,	17.12.2016	30.07.2020	1321 DAYS	CONTESTED	U/S 9 ARBITRATIO N ACT
9	Commercial Court, Udaipur	Udaipur	85/2019 EXECUTION CIS NO. 85/2019	HARISH GAURAV VS. DISTRICT COLLECTOR	TARUN SHRIMAL	21.05.2019	06.07.2020	412 DAYS	SETTLED	CPC O.21 R.11
10	Commercial Court, Udaipur	Udaipur	1/2020 EXECUTION CIS NO. 1/2020	JAY LOGISTIC VS. LEEWAY LOGISTIC	TARUN SHRIMAL, ROHIT KHANDELW AL, HARSHWAR DHAN JAIN	04.01.2020	18.07.2020	196 DAYS	SETTLED	CPC Ö.21 R.11
11	Commercial Court, Udaipur	Udaipur	2/2020 EXECUTION CIS NO. 2/2020	SHANTI TRAVELS VS.LEEWAY LOGISTIC	TARUN SHRIMAL, ROHIT KHANDELW AL, HARSHWAR DHAN JAIN	04.01.2020	18.07.2020	196 DAYS	SETTLED	CPC O.21 R.11
12	Commercial Court, Udaipur	Udaipur	3/2020 EXECUTION CIS NO. 3/2020	ALOK TRIPATHI VS. LEEWAY LOGISTIC	TARUN SHRIMAL, ROHIT KHANDELW AL, HARSHWAR DHAN JAIN	04.01.2020	18.07.2020	196 DAY	SETTLED	CPC O.21 R.11

न्यायाधील वाणिक्यक न्यायालब चदयपुर (राज.)

Summary of commercial cases

Commercial Court Udaipur

Month July-2020

Form-7

un di			Summary of Cor	nmercial Cases dur	ing the month	
SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	749	53	12	790

Commercial Court, Udaipur

Commercial Court Udaipur

Month June-2020 [See rule 10 (2)]

	List of cases recei	ved for Pre -	[See rule Institution Me	10 (2)] ediation and S	ettlement durir	ng the month
SN	Name of Mediation Centre	applications pending on the	Total no. of	Total no. of	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
	Mediation demo	month (3)	(4)	(5)	(6)	(7)
$\frac{(1)}{1}$	(2)			Nil		

Judge Commercial Court Udaipur

			SEE RULE 10(2)			
	LIST OF CASES RECEIVED	FOR PRE-INSTIT	UTION MEDIATION	ON AND SETTLEM	ENT DURING TH	E MONTH
			JULY- 2020			
S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL

				MONTH JULY	Y 2020		
				FORM 2	2		
	LIST O	F CASES IN	WHICH E-PAY	MENTS OF COU	RT FEES WAS N	MADE DURING TH	E MONTH
S.NO	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER	The state of the s	NIL	NIL	NIL	NIL	NIL

नेटः दो सिविल वाद में ई—कोर्ट फीस पेश कि गई थी परन्तु पोर्टल पर ई—कोर्ट फीस का सत्यापन नही हो सका जिस पर वकील प्रार्थी द्वारा उक्त कमी को दुरूस्त करने हेतु समय चाहा गया।

				MONTH JULY	7 2020		
				FORM 3	3		
	LIST OF CASE	S IN WHICH	ELECTRONIC	SERVICE OF PR	OCESS HAS TA	KEN PLACE DUR	ING THE MONTH
S.NO	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL

			MONTH JULY 2020	N.		
	LIST OF TOTA	L NO. OF CASES	RANDOMLY ALLO	OCATED DURING	THE MONTH	
			FORM-4			
S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURN (NO OF CASES RANDOMLY ALLOCATED
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

				MONTH JULY	Y 2020		
				FORM S	5		
	LIST O	F CASES IN	WHICH CASE N	MANAGEMENT I	HEARING WAS	HELD DURING THI	E MONTH
S.NO ·	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL

herr

COMMERCIAL COURT AJMER MONTH JULY 2020 FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JULY 2020

SNO		DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATION	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	COMMERCIAL COURT AJMER	AJMER	195/2 018	M/S NIKHIL / A T R	S. N. DEORA & V. S. BHATI	02-08-2013	NO	14-07- 2020	2537	CONTESTE D	NIL	NIL	O7R1

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न्यायाधीश

वाणिज्यिक न्यायालय अजमर

			FORM -7			
	SUMMAR	Y OF COMMER	CIAL CASES DURIN	NG THE MONTH J	ULY 2020	
			JULY- 2020			
S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1084	63	06	1141

	1.10-		SEE RULE 10(2)			
	LIST OF CASES RECEIVED	FOR PRE-INSTIT	UTION MEDIATION	ON AND SETTLEM	ENT DURING THE	E MONTH
			JULY- 2020			
S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL